

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE GOPINATH.P.

TUESDAY, THE 12TH DAY OF MAY, 2020/22ND VAISAKHA, 1942

W.P(C) NO. 9819 OF 2020

PETITIONERS:-

- 1 ADV. DHEERAJ RAVI, S/O LATE. THOPPIL RAVI, AGED 44 YEARS,
GOURI SHIVAM, TRA 43-B, THEVALLY P.O,
KOLLAM WEST VILLAGE, KOLLAM DISTRICT - 691 009
- 2 ADV. ANOOP S., S/O SULAIMAN, AGED 29 YEARS,
CHARUVILA VEEDU, NEDUMPANA P.O & VILLAGE,
KOLLAM TALUK, KOLLAM DISTRICT - 691 576
- 3 ADV. MAHADEVAN NAIR S., S/O SASIKUMAR, AGED 28 YEARS,
SREEPADMAM HOUSE, CHERUVALLOOR, UMMANNOOR P.O,
KOTTARAKARA, KOLLAM DISTRICT - 691 520
BY ADV. SRI. MANU RAMACHANDRAN

RESPONDENTS:

- 1 STATE OF KERALA, REPRESENTED BY SECRETARY TO GOVERNMENT,
DEPARTMENT OF LAW, GOVERNMENT
SECRETARIAT, THIRUVANANTHAPURAM-695 001
- 2 THE BAR COUNCIL OF KERALA,
BAR COUNCIL BHAVAN, HIGH COURT CAMPUS,
ERNAKULAM, KOCHI - 682 031 REPRESENTED BY ITS SECRETARY
- 3 THE CHAIRMAN, THE BAR COUNCIL OF KERALA,
BAR COUNCIL BHAVAN, HIGH COURT CAMPUS,
ERNAKULAM, KOCHI - 682 031
- 4 THE KERALA ADVOCATE'S WELFARE FUND TRUSTEE COMMITTEE,
BAR COUNCIL BHAVAN, HIGH COURT CAMPUS,
ERNAKULAM, KOCHI - 682 031 REPRESENTED BY ITS SECRETARY.
- 5 THE CHAIRMAN, THE KERALA ADVOCATE'S WELFARE FUND
TRUSTEE COMMITTEE, BAR COUNCIL BHAVAN, HIGH COURT CAMPUS,
ERNAKULAM, KOCHI - 682 031
BY SMT.VINITHA B, GOVERNMENT PLEADER

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON 12.05.2020, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

ORDER

Admit.

2. The learned Government Pleader takes notice for respondent No.1. The learned Standing Counsel takes notice for respondents 2 to 5.

3. Considering the situation pointed out in the writ petition, the matter is posted to 18.05.2020. The standing Counsel for the respondents 2 to 5 will obtain urgent instruction and file a statement before 18.05.2020.

GOPINATH.P. , JUDGE

SMA

APPENDIX

PETITIONERS' EXHIBITS:

- 1 EXHIBIT P1: THE TRUE COPY OF THE ID CARD OF 1ST PETITIONER
ISSUED BY THE BAR COUNCIL OF KERALA
- 2 EXHIBIT P1(A): THE TRUE COPY OF THE ID CARD OF 2ND
PETITIONER ISSUED BY THE BAR COUNCIL OF KERALA
- 3 EXHIBIT P1(B): THE TRUE COPY OF THE ID CARD OF 3RD
PETITIONER ISSUED BY THE BAR COUNCIL OF KERALA
- 4 EXHIBIT P2: THE TRUE COPY OF THE GOVERNMENT ORDER VIDE.
G.O (MS) NO.36/2018/LAW DATED 09.03.2018
- 5 EXHIBIT P3: THE TRUE COPY OF THE NEWSPAPER REPORT DATED
04.05.2020 ABOUT THE FINANCIAL AID GIVEN BY THE DISTRICT
BAR ASSOCIATION, KOLLAM TO ITS MEMBERS
- 6 EXHIBIT P4: THE TRUE COPY OF THE REPRESENTATION DATED
04.05.2020 FILED THROUGH EMAIL OF 2ND PETITIONER